

BEFORE THE NATIONAL GREEN TRIBUNAL, SZ, CHENNAI

O.A No: 163 of 2021

Tribunal on its own motion Suo-Motu based on the News item  
Published in Telugu Eenadu Newspaper,  
Telangana Edition dated, 13.07.2021,  
under the caption "Indiscriminate Encroachment  
of Tanks and pond in Hyderabad Corporation  
and other Municipalities.

...Applicant

Vs

The Principal Secretary to Government of Telangana,  
Department of Revenue,  
Telangana Secretariat,  
BRK Bhavan. Tank Bund,  
Basheer Bagh, Hyderabad,  
Telangana-500022 and others.

...Respondents

**REPORT FILED BY THE RESPONDENT - 4**

I, Rajeevgandhi Hanumanthu, S/o H.Krishna Rao, Aged: about 35 Years,  
Occ: Government Service, Residing at Hanumakonda Town and District, State  
of Telangana, do hereby solemnly affirm and sincerely state on oath as follows:-

I am the 4<sup>th</sup> respondent in the above mentioned O.A, as such, I am well  
acquainted with the facts of the case.

The Hon'ble National Green Tribunal has taken up the case as Suo -  
moto on the newspaper published on dated 13.7.2021 with regard to  
" Encroachment of Tanks and Ponds in the Municipalities".

Accordingly the report on the subject matter with regard the Nalas and  
tanks come under this jurisdiction of Greater Warangal Municipal  
Corporation are as follows:

1. It is submitted on reverification of low lying areas getting frequently  
submerged due to rains in ULBs of Greater Municipal Warangal Corporation  
and Municipality of Parkal limits.
2. It is submitted that the Commissioner, GWMC, Warangal has submitted a  
detailed report upon action taken on removal of encroachment details of  
affected structures under widening of Nalas within limits of GWMC. The  
Commissioner has stated that, total (384) structures / encroachments are  
identified along the Nalas, out of which (288) encroachments are removed, (84)  
structures covered by Court orders and balance (12) structures are getting total  
effected and requires rehabilitation of occupiers.

3. It is submitted that the report of Commissioner, GWMC on action taken on removal of encroachment in Nalas in Greater Warangal Municipal Corporation, Warangal was submitted. (A copy of the same is again submitted herewith for ready reference)

4. It is submitted that the Greater Warangal Municipal Corporation, has formed District Task Force Committee and a meeting was held on 02.07.2022 regarding NALA issues and formed (4) Teams to survey and identify the widening of the Nalas and Town Planning officials were directed to take necessary steps to remove the identified encroachment of Nalas if any as per the rules in vague and avoid further complications. Further stated that the said (4) Teams have conducted the DGPS Survey and further action is under process.

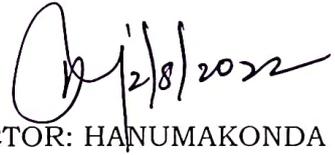
5. For preservation and protection of lakes in Greater Warangal Municipal Corporation, Warangal and Kakatiya Urban Development Authority, Warangal area, Lake Protection Committee meeting was conducted on 09.03.2022 with both Collectors of Hanumakonda and Warangal Districts and concerned Officials and the following decisions have been taken in the meeting,

- a) Discussed regarding the protection of 7 Nos of important tanks for which the FTL & Buffer Zone boundaries were earlier fixed and the corresponding plans were prepared (i.e. 1. ChinnaWadeapally, 2. Kota Cheruvu, 3.BhadrakaliCheruvu, 4.Bhandam Cheruvu, 5. WaddepallyCheruvu, 6 BhattupallyCheruvu and 7.UrsuCheruvu). It is decided to take up the notification process for the above tanks by KUDA in co-ordination with RDO and SE Irrigation.
- b) Discussed regarding taking up necessary measures for the protection of 282 Nos tanks under GWMC limits and 1000 Nos tanks under the jurisdiction of KUDA and to prepare FTL & Buffer Zone maps of all tanks priority wise in a phased manner and to issue notification for at least 15 important tanks at an early date.
- c) Discussed about finalization of Nala boundaries, preparation of corresponding Nala plans and their approval from the competent authority by forming a task force committee comprising of SE GWMC, CP of GWMC and SE of Irrigation department for fixing up the Nala widths and to take up the construction of Retaining Walls.
- d) It is decided to mark all the Surplus courses of chain linking tanks in the Master plan by KUDA in co-ordination with Irrigation and Revenue authorities.

- e) Discussed about the proposed works to be taken up for Rs. 143.00 Crores on Bondi Vagunala and Bhadrakali tank. It is decided to take up a joint inspection of the sewerage water drain coming from Zoo park work and to identify a mechanism for diversion of drain water and provision of falling shutters at Bhadrakali tank for allowing flood water into Bhadrakali tank and avoiding inundation during the floods (Inspection team constituted by Rtd Professor Sri Pandu Ranga Rao, NIT, SE, GWMC; SE Irrigation and EE KUDA).
- f) Discussed about the proposed and ongoing works taken up under SMART City funds and CMA for controlling the floods and inundation in GWMC limits. It is instructed the GWMC authorities to coordinate with Irrigation Department for finalizing the discharges of Nalas and the corresponding protection works.
- g) Discussed about the ongoing work of 2 vent Duct for Ooracheruvu, Gopalapur to Presidency School and it is instructed the SE Irrigation to coordinate with R&B department for provision of necessary cross drainage and allied works and for incorporating the same in the above ongoing work under SMART City funds.
- h) Discussed about the proposal of STP at Zoo park and decided to take up the joint inspection for submitting the final report (Inspection team constituted by Rtd. Prof Sri. Pandu Ranga Rao, NIT, SE, GWMC, SE Irrigation and EE KUDA).
- i) Discussed about the STP at Reddypuram, Form-VIII was published and received some objections and after disposal of the objections, award to be passed within (1) week. (RDO, Hanumakonda).
- j) Discussed about the layout and industry proposals received under the catchment area of Dharmasagar reservoir and concluded to follow the Master plan and it's zoning regulations for safeguarding the catchment area of Dharmasagar Reservoir. It is decided for taking up all necessary measures for avoiding contamination of streams and protection of small tanks under the catchment of Dharmasagar reservoir, since it will become the prime source of drinking water for Hanumakonda and Warangal districts in the future. (PO, KUDA).

Action on the above issues is under process.

The Commissioner, Parkal Municipality has reported that, they will conduct joint inspection for fixing of Nala width and buffer zone boundaries surplus course of Damera Cheruvu where upon Nala widening works may be taken up as per catchment discharge and further to remove encroachments on Nala Channel. Further reported that, no FTL boundaries have been demarcated for the Tanks in Parkal Municipality limits by the Irrigation Department and hence, after finalization of FTL boundaries of all Tanks in the Parkal Municipality limits the encroachment removal shall be taken up.



DISTRICT COLLECTOR: HANUMAKONDA

DATE :02.08.2022

# Greater Warangal Municipal Corporation

## Details of Affected Structures under widening of Nalas

S. No.	House No.	Name of the Owner	Nature of Structure	Action Taken
1	2	3	4	5
1	H.No.31-3-2049, Parimala Colony, Jawhar Nagar.	Doddaipati Ahalya, W/o D .Shekar	AC Roof	Removed
2	H.No.31-3-2064, Parimala Colony, Jawhar Nagar.	Guntipally Murali, S/o Malleshham	AC Roof	Removed
3	H.No.31-3-2066, Parimala Colony, Jawhar Nagar.	Sheelamanthulla Ramesh, S/o Ramalingam	RCC Ground floor	Covered by Court Case
4	H.No.31-3-2067, Parimala Colony, Jawhar Nagar.	Alakanti Indira, W/o Ramesh	RCC Ground floor	Covered by Court Case
5	H.No.31-3-2068, Parimala Colony, Jawhar Nagar.	Vemuri Padmavathi, W/o Bikshapathi	AC Roof	Removed
6	H.No.31-3-2065, Parimala Colony, Jawhar Nagar.	M Sadanandam, S/o Bhadraiah	RCC Ground floor	Covered by Court Case
7	H.No.31-3-2073, Komatipally,	Sathani Ramaiah & Sathani Saroja	RCC G+1 Floors	Covered by Court Case
8	H.No.31-3-2074, Parimala Colony	Khainumisa Begum, W/o Mohammad Gouse	RCC G+2 Floors	Covered by Court Case
9	H.No.31-3-2075/1, Parimala Colony	Dr. M. Rajendra Kumar	RCC G+1 Floors	Covered by Court Case
10	H.No.31-3-2070/1, Parimala Colony	Merugu Rajendr Kumar, S/o Narayana	RCC G+2 Floors	Covered by Court Case
11	H.No.31-3-1936, Parimala Colony	Budde Sambaiah	RCC G+2 Floors	Covered by Court Case
12	H.No.31-3-1937, Parimala Colony	Panhathi Chennuri Divya	RCC G+2 Floors	Covered by Court Case
13	H.No.31-3-1940, Parimala Colony	Eldandi Vennam Swapna	RCC G+2 Floors	Covered by Court Case
14	H.No.31-3-1939, Parimala Colony	Kouda Rajender	RCC G+2 Floors	Covered by Court Case
15	H.No.35-7-802, Parimala Colony	Banoth Naveen Kumar, S/o Megya	RCC Ground floor	Covered by Court Case
16	H.No.35-7-747, Gopalpuram	Katta Karunakar Reddy & Katta Anitha	RCC G+2 Floors	Covered by Court Case
17	H.No.35-7-744, Gopalpuram	K. Parameshwari, W/o Sampath Kumar	RCC G+1 Floors	Covered by Court Case
18	H.No.35-7-742, Gopalpuram	Kothapally Pavithra, W/o Ramesh	RCC Ground Floor	Covered by Court Case
19	H.No.35-7-384/2, Gopalpuram	Gurrala Dilip, S/o Ashok	RCC Ground floor	Covered by Court Case
20	H.No.35-7-384, Gopalpuram	Devara Ravinder, S/o Yellaiah	RCC Ground floor	Covered by Court Case
21	H.No.35-7-380, Gopalpuram	Ayesha Jabeen, W/o Mirzazakir Baig	RCC Ground floor	Covered by Court Case
22	H.No.35-7-334, Gopalpuram	Sutrapu Gopinath, S/o Rajender	RCC Ground floor	Covered by Court Case
23	H.No.35-7-333, Gopalpuram	Aereddy Mahender Reddy, S/o Raji Reddy	RCC Ground floor	Covered by Court Case
24	H.No.35-7-332, Gopalpuram	Kora Hymavathi, W/o Kondal Reddy	RCC Ground floor	Covered by Court Case
25	H.No.31-3-1784, Parimala Colony.	Md Javeed, S/o Md Ahmed Hussain	AC Sheet Roof	Covered by Court Case
26	H.No.31-3-1783, Parimala Colony.	Polagani Mangamma, W/o Upender	RCC Ground floor	Covered by Court Case
27	H.No.31-3-1941, Jawahar Colony.	Panchagiri Srinivas, S/o Javesham	RCC Ground floor	Covered by Court Case
28	H.No.31-3-1935, Jawahar Colony.	Mothukuri Hemalatha, W/o Laxman Rao	RCC G+2 floors	Covered by Court Case
29	H.No.31-3-1945, Jawahar Colony.	Jampala Kamamma	RCC G+1 Floors	Covered by Court Case
30	H.No.31-3-1944, Jawahar Colony.	D. Mogilaiah, S/o Kanakaiah	RCC G+1 Floors	Removed
31	H.No.31-3-1946, Jawahar Colony.	P. Sunila Rani, W/o Vijaya Bhaskar Rao	RCC G+2 Floors	Covered by Court Case
32	H.No.31-3-1947, Jawahar Colony.	N. Balakrishna, S/o Narsaiah	RCC Ground floor	Covered by Court Case
33	H.No.31-3-1948, Jawahar Colony.	Ankati Sumalatha & Budde Sharath Chandra	RCC Ground floor	Covered by Court Case
34	H.No.31-3-1964, Gopalpuram, Jawahar Colony.	Pavirala Hemalatha, W/o Anil Kumar	RCC Ground floor	Covered by Court Case
35	H.No.31-3-1963, Gopalpuram, Jawahar Colony.	M Viliyam Sukumari	RCC G+2 Floors	Covered by Court Case
36	H.No.31-3-1965, Gopalpuram, Jawahar Colony.	Y Kumaraswamy, S/o Shankaraiah	RCC G+1 Floors	Covered by Court Case

S. No.	House No.	Name of the Owner	Nature of Structure	Action Taken
37	H.No.35-7-330, Parimala Colony	Guguloth Ramesh S/o Raju & Guguloth Anitha W/o Ramesh	RCC Ground floor	Covered by Court Case
38	H.No.35-7-503, Parimala Colony	Md Abdul Lateef, S/o Abdul Hameed	AC Shed	Removed
39	H.No.35-7-490, Gopalpuram	Yinje Mallesham	RCC Ground floor	Removed
40	H.No.35-7-661, Gopalpuram	S. Laldaladhur	AC Shed & Compound wall	Removed
41	H.No.35-7-660, Gopalpuram	Vanaja	AC Shed & Compound wall	Removed
42	H.No.35-7-659, Gopalpuram	Md Fakruddin		Removed
43	H.No.35-7-586/1, Gopalpuram	K. Punnama Chary, S/o Naga Bhushanam	RCC Ground floor	Removed
44	H.No.35-7-586, Gopalpuram	Y. Kishtaiah	AC Sheed roof	Removed
45	H.No.35-7-585, Gopalpuram	T. Rubeen	RCC Ground floor	Removed
46	H.No.35-7-584, Gopalpuram	Praktoon Usha	RCC Ground floor	Removed
47	H.No.35-7-583, Gopalpuram	Maskam Mallamma, W/o Gattaiah	RCC Ground floor	Removed
48	H.No.35-7-582, Gopalpuram	Yerrolla Srinivas, Narsimha	RCC Ground floor	Removed
49	H.No.35-7-604, Gopalpuram, Jawahar Colony	Gillapelli Pochalu	RCC Ground floor	Removed
50	H.No.35-7-662, Gopalpuram, Jawahar Colony	S. Ramulu	RCC Ground floor	Removed
51	H.No.35-7-338 Gopalpuram, Jawahar Colony	Raghava Reddy	RCC Ground floor	Covered by Court Case
52	H.No.35-7-328 Gopalpuram, Jawahar Colony	T. Kumaraswamy	AC Shed	Covered by Court Case
53	H.No.35-7-385 Gopalpuram, Jawahar Colony	M. Samatha	RCC ground floor	Covered by Court Case
54	H.No.35-7-384/1 Gopalpuram, Jawahar Colony	Manguri Sabitha	RCC Ground floor	Covered by Court Case
55	H.No.35-3-2431, Gopalpuram, Jawahar Colony	P. Srinivas Reddy	G+1 Floors	Covered by Court Case
56	H.No.35-2-909 Gopalpuram, Jawahar Colony	Sammakka	RCC Ground	Covered by Court Case
57	H.No.35-2-909/1 Gopalpuram, Jawahar Colony	G. Sadaiah	RCC Ground	Covered by Court Case
58	H.No.35-2-459 Gopalpuram, Jawahar Colony	Mula Laxmi	RCC Ground	Covered by Court Case
59	H.No.31-3-2069, Parimala Colony	M. Swaroopa	RCC Ground floor	Covered by Court Case
60	H.No.31-3-819/B, parimala Colony	Kallem Mahipal Reddy	Compound wall	Covered by Court Case
61	H.No.31-3-819/A, parimala Colony	Ravellapalli Satyanarayana		Covered by Court Case
62	H.No.31-3-819, parimala Colony	Chitti Veerasena Reddy	Compound wall	Covered by Court Case
63	H.No.31-3-831/1, parimala Colony	Jeeripothula Madhukar	RCC G+1 Floors	Covered by Court Case
64	H.No.31-3-828, parimala Colony	Kanukuntla Krishnamurthy	RCC Ground floor	Covered by Court Case
65	H.No.31-3-829, parimala Colony	Odapalli Suhasini	Compound wall	Covered by Court Case
66	H.No.31-3-2432, parimala Colony	Angidi Sunitha	RCC Ground floor	Removed
67	H.No.31-3-74/4, parimala Colony	Signature Plaza Apartment	Compound wall	Removed
68	H.No.31-3-837, parimala Colony	V. Rajender	RCC G+1 Floors	Covered by Court Case
69	H.No.31-3-836, parimala Colony	K. Shrvanthi	RCC Ground floor	Covered by Court Case
70	H.No.31-3-830, parimala Colony	Deekonda Pushpa	RCC Ground floor	Covered by Court Case
71	H.No.31-3-827, parimala Colony	M Sampath	RCC Ground floor	Covered by Court Case
72	H.No.35-2-98/4/1, Gopalpuram	Syed Khaja Mazharuddin	RCC Ground floor	Removed
73	H.No.35-7-581, Gopalpuram, Jawahar Colony	Y Chennamma	AC shed	Removed
74	H.No.35-7-335 Gopalpuram, Jawahar Colony	G. Padma	RCC ground floor	Covered by Court Case
75	H.No.35-7-330/A Gopalpuram, Jawahar Colony	Pendyala Aruna	AC Shed	Removed
76	H.No.35-2-409 Gopalpuram, Jawahar Colony	Muzayuddin	RCC Ground	Removed
77	H.No.31-3-1879, Parimala Colony	Mirza Saleem baig	RCC Ground floor	Removed
78	H.No.31-3-1880, Parimala Colony	M. Srikanth	RCC G+1 Floors	Removed
79	H.No.31-3-1878, Parimala Colony	Jayender Reddy	RCC Ground floor	Removed
80	H.No: 31-3-996 Parimala Colony Waddepally Hanumakonda	M. Kavitha	RCC Ground floor	Covered by Court Case
81	H.No: 31-3-796 Parimala Colony, Waddepally, Hanumakonda, Warangal Urban.	Kondam Ammayi	RCC G+1 Floors	Covered by Court Case

S. No.	House No.	Name of the Owner	Nature of Structure	Action Taken
82	H.No: 31-3-1035, Parimala Colony, Waddepally, Hanumakonda, Warangal Urban District.	Getti Satish Kumar	RCC Ground floor	Covered by Court Case
83	H.No: 31-3-1036, Parimala Colony, Waddepally, Hanumakonda, Warangal Urban District.	Anumandla Nagender Reddy	RCC Ground floor	Covered by Court Case
84	H.No: 31-3-237, Sapthagiri Colony, Waddepally, Hanumakonda, Warangal Urban District	Kasarla Anasurya	RCC Ground floor	Covered by Court Case
85	H.No: 31-3-238, Sapthagiri Colony, Waddepally, Hanumakonda, Warangal Urban District.	Katuku Venkateshwarlu	RCC Ground floor	Covered by Court Case
86	H.No: 31-3-831 Sapthagiri Colony, Waddepally, Hanumakonda, Warangal Urban District	Yerra Shailaja,	AC Shed	Covered by Court Case
87	H.No: 31-3-1818, Parimala Colony, Waddepally, Hanumakonda, Warangal Dist.	E. Ramadevi,	RCC G+1 Floors	Covered by Court Case
88	H.No: 31-3-1830, Parimala Colony, Waddepally, Hanumakonda, Warangal Dist.	Ch. Mallikarjun	AC Shed	Covered by Court Case
89	H.No.35-7-803, Jawahar Colony	N Ravi	RCC Ground floor	Removed
90	Nagamaiah Temple	NA		Removed
91	Mosque	NA		Removed
92 to 101	10 No. of Open plots with compound wall	NA	CW	Removed
102 to 113	12 No. of Open plots with compound wall	NA	CW	Removed
114 to 116	3 Ground floor constructions which are not having house numbers	NA	Ground floors	Removed
117 to 136	20 No. of AC Sheds	NA	CW & AC sheds	Removed
137	2-1-802/A	K.Bhagyalaxmi	Ground Floor	Removed
138	2-1-801/3	G.Latha	Ground Floor & Ac Shed	Removed
139	2-1-816/3/1	M.Padma	Ground Floor	Removed
140	2-1-815/A	Mohammed Bee	Ground Floor & Ac Shed	Removed
141	2-1-871/2	R.Rajamallu	Ground Floor	Removed
142	2-1-871/3	P.Krishnamurthy	Ground Floor	Removed
143	2-1-871/1	Sageerunnisa Begum	Ground Floor	Removed
144	2-1-872/A	K.Padma	G+2 upper Floors	Removed
145	2-1-872/B	Munthaz Begum	Ground Floor	Removed
146	2-2-67/1	Md.Yakub Ali	G+2 upper Floors	Not removed & Covered by Court Case
147	2-2-68	P.Sapthaiah	Ac Shed	Removed
148	2-2-69/1	P.Kondaiah	G+1 Upper Floors	Removed
149	2-2-67	Mohammed Saleem Pasha	G+1 Upper Floors	Removed
150	2-2-87/1	Ramesh	Ac Shed	Removed
151	2-2-87/2	Raheena Begum	G+1 Upper Floors	Removed
152	2-2-86	G.Cheralu	Ground Floor	Removed
153	2-2-86/3/A	M.Kondaiah	Ground Floor	Removed
154	2-2-86/2	K.Kavitha	G+1 Upper Floors	Removed
155	2-2-86/3	K.Radha	Ground Floor	Removed
156	2-2-83/6/7	Arelly Srilatha	Open Land	Removed
157	2-2-83/6/6/A	K.Suvarna	Ground Floor	Removed
158	2-2-83/6/6/B	P.Aravindam	Ground Floor	Removed
159	2-2-93/1/1	Ch.Srinivas	Ground Floor & Ac Shed	Removed
160	2-2-160	P.A. Narasimham (P. Sethalaxmi)	G+1 Upper Floors	Not removed & Covered by Court Case
161	2-2-161	P.Umadevi	G+1 Upper Floors	Covered by Court Case
162	2-2-200	Sarwar Salamuddin	G+1 Upper Floors	Removed
163	2-2-198	Nazmeen Khatoun	G+1 Upper Floors	not removed
164	2-2-197/1	Vorem Swaroopa Rani	G+2 Upper Floors	Removed
165	2-2-196	Jedi Prasanna	Ground Floor	Removed
166	2-2-194/1	K.Anjali	Ground Floor	Covered by Court Case
167	2-2-194	K.Janardhan Reddy	Ground Floor	not removed

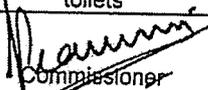
S. No.	House No.	Name of the Owner	Nature of Structure	Action Taken
168	2-2-193	K.Ramanujamma	Ground +Upper Floor	Not removed & Covered by Court Case
169	2-2-192	Himabindu	Ground Floor	not removed
170	2-2-162	L.Padmaja	G+2 Upper Floors	Not removed & Covered by Court Case
171	2-2-163/A	G.Praveen	Open Land	Removed
172	2-2-163	Adepu Lalitha & Manohar	Stilt+3 Upper Floors	Covered by Court Case
173	2-2-172	I.Ramadevi	G+2+Pent House	Not removed & Covered by Court Case
174	2-2-197/1	V.Swarupa Rani	G+2 upper Floors	Removed
175	2-2-190	D.Ramulu	Ground Floor	Removed
176	2-2-190/A	D.Sambaiah	G+1 Upper Floors	Removed
177	2-2-189	P.Hanumanthu	Ground Floor	Removed
178	2-2-188	K.Shailaja	G+2 upper Floors	Removed
179	2-2-184	Jonnala Yamuna	G+Upper Floors	Removed
180	2-2-183	AB Sarojini	Rcc Building	Removed
181	2-2-182	A Aruna	Ground Floor & Ac Shed	Removed
182	2-2-181	M.Subashini Devi	Ground Floor & Ac Shed	Covered by Court Case
183	2-2-175	Farida Begum	Ground Floor	not removed
184	2-2-85/E	A Chandra Shekar	Ground Floor	Removed
185	2-2-84/1/A	Radhika	GI Shed	Removed
186	Beside - 2-2-85/E	M Anusha	G + 1 upper Floor	Removed
187	2-2-66	A Ashok	G + 1 upper Floor	Removed
188	2-2-158/1	Sita Devi	Ground Floor	Covered by Court Case
189	2-2-159/1	A Srinivas Rao	Ground Floor	Covered by Court Case
190	2-2-178	R Venkataramana Rao	G + 2 upper Floors	Covered by Court Case
191	2-2-177	Narsimha Rao	G + 2 upper Floors	Covered by Court Case
192	2-2-201	P Krishna Rao & Narsimha Rao	G + 3 upper Floors	Covered by Court Case
193	2-2-189/A	T Ram Babu	Shed	Removed
194	2-2-189/1	T Srinivas	Shed	Removed
195	NA	Ganapathi Temple	Ground Floor	not removed
196	2-2-88	G. Sarojana	G+2 Floors	Removed
197	2-2-444	R. Rayamalla		Removed
198	NA	Shop, Adj to Main Road.		Removed
199	NA	Shop, Adj to Main Road.		Removed
200	2-2-177/A	Pasupaleti Padmavathi	G+2	Covered by Court Case
201	H.No 5-11-40/2 Naimnagar, Hanamkonda	M.Shakunthala W/o Late Lokanandam		Removed
202	H.No 5-11-38/3	Dr.Soundarya Joseph W/o D.Vinod Kumar		Removed
203	H.No 5-11-41 Naimnagar, Hanamkonda	Michel S/o Bhaskar Alexendra		Removed
204	H.No 5-11-40, Naimnagar Hanamkonda.	P.Laxminaryana		Removed
205	H.No 5-11-40/1 Naimnagar,	N.Swarupa W/o Sudhakar		Removed
206	H.No 5-11-41/2 Bokkala Gadda, Hanamkonda	J Venkateshwar rao		Removed
207	H.No 5-11-43/C Chaitanya Degree & Pharmacy College	Ch Puroshtham Reddy		Removed
208	H.No 5-11-46/3 Naimanagar Hanamkonda	L.Anna reddy		Removed
209	H.No.5-10-143 & 144Kishanpura	Dr Godishala Hanumantha Rao S/o late Godishala Ramaswamy,	AC Shed & RCC Ground floor	Removed
210	R/o H.No.5-10-141 & 142, Kishanpura	Godishala Anil Kumar S/o late Godishala Ramaswamy	RCC Ground floor	Removed
211	H.No.5-10-140, Kishanpura	Smt Thallapally Anuradha W/o Sri Yadagiri	RCC G+1	Removed
212	H.No.5-10-139 & 139/1, Kishanpura	Smt Burra Anjanidevi W/o Madhusudhan Rao	RCC G+1	Removed
213	H No 5-10-138 Kishanpura	K Venkateshwarlu S/o late Subba Rao	RCC G+1	Removed

S. No.	House No.	Name of the Owner	Nature of Structure	Action Taken
214	H No 5-10-134 Kishanpura	Podishetty Ramudu S/o Late P Venkateshwarlu	RCC Ground floor	Removed
215	H No 5-10-134/1 Kishanpura	Podishetty Laxmanudu S/o Late P Venkateshwarlu	RCC G+1	Removed
216	H No 5-10-133 Kishanpura	Podishetti Ramesh s/o P Venkateshwarlu	RCC G+1	Removed
217	H No 5-10-133/1 Kishanpura	Podishetti Suresh S/o P Venkateshwarlu	RCC G+1	Removed
218	H.No 5-10-132/2 Kishanpura	Smt Pogaku Anasurva W/o Laxminaraya	RCC Ground floor	Removed
219	H.No 5-10-132/3 Kishanpura	Kasarla Naganna S/o K Janardhan Reddy	RCC Ground floor	Removed
220	H No 5-10-132 Kishanpura	Smt Sudagani Madhavi W/o Sateesh Kumar	RCC Ground floor	Removed
221	H No 5-10-131 Kishanpura	Yelagandula Jithendra Kumar S/o late Pullaiah Lingam	RCC G+2	Removed
222	H No 5-10-130 Kishanpura	T Laxminarayana S/o T Shankaraiah		Removed
223	H.No.5-11-15/3,	K. Bhaskar Reddy, S/o Ganapthi,		Removed
224	H.No 5-11-336/1/H/9 Pochammukunta	K.odelu		Removed
225	H.No 5-11-336/1/H/6	PNR Dayakar S/o NaryanaW/o Ram babu		Removed
226	H.no 5-11-336/1/1c Pochammakunta	Marka Dhana laxmi		Removed
227	H.No 5-11-336/1/B Pochammakunta,	M.Sarsaswathi W/o Prabhakar		Removed
228	H.No 5-11-336/1/F/3 Pochammakunta	Mohd Yaseem		Removed
229	H.No 5-11-336/1B/C Pochammakunta	A.Sujatha W/o Ravinder goud		Removed
230	H.No 5-11-338/3 Pochammakunta,	P.krishan Rao		Removed
231	H.No 5-11-1358/8 PocammaKunta	V. Sambaiah		Removed
232	H.No 5-11-338/3/A Pochammakunta,	Mandala Rajamani		Removed
233	h.no 5-11-336/1/H/8	kurimindla devender & gunti srinivas,		Removed
234	5-11-336/1/F/4	MOHMAD YAKUB,		Removed
235	5-11-336/1/F/2	NA		Removed
236	5-2-165/2	Danalaxmi		Removed
237	5-2-147/3	SHAIK Haleema,		Removed
238	5-2-147/1/B	Nikath Parveena,		Removed
239	5-2-147/1/1,	MA.Majeed		Removed
240	5-2-147/1,	Nuurjahan Begum		Removed
241	5-2-148/A,	SYED SAIDK		Removed
242	5-2-147,	YEZDANI Begum		Removed
243	5-2-146/6,	faiz Thasnem		Removed
244	5-2-146/3	NA		Removed
245	H.no.5-2-163/7	MOHAMMAD AMJAD PASHA,		Removed
246	Opp to 5-2-155/E	NA		Removed
247	5-2-165/D	NA		Removed
248	5-2-146/A	NA		Removed
249	H.No.5-2-146/4	RAZIA,		Removed
250	H.no.5-2-146/1	YAKOOB BEE,		Removed
251	NA	Shed	AC Shed	Removed
252	NA	Shed	AC Shed	Removed
253	NA	Shed	AC Shed	Removed
254	NA	Timber Shed, Mainroad to Peddamagadda	AC Shed	Removed

S. No.	House No.	Name of the Owner	Nature of Structure	Action Taken
255 to 261	NA	7 Temporary sheds	AC Sheds	Removed
262	H.No.3-14-635/2	A. Yadav,	AC Shed	Removed
263	H.No.3-14-613/3/11	THADISHETTY MOGILI	G+1	not removed
264	H.No.3-14-613/3/10	DIGULLA LAXMI	G+1	not removed
265	H.No.3-14-697/11	GILAKATHULA BARATHAMMA @ BHARATHI	AC Shed	Removed
266	Near H.No.3-14-697/11	NA	AC Shed	Removed
267 to 271	NA	5 other Structures	AC Sheds	Removed
272	NA	Idol marking Ganesh sheds	Temp sheds	Removed
273	NA	Kadari Janardhan s/o Mallaiah	AC SHED	Removed
274	15-2-202/10	Palapu Radha w/o Palapu Raju	Ground floor + AC shed over	Removed
275	15-2-202/8	Middepaka Yadagiri	AC shed	Removed
276	15-2-202/11	Jannu Philiphs	Ground floor + AC shed	Removed
277	NA	GWMC Community hall	Ground floor RCC	Removed
278	NA	Elavula Chandramouli	AC shed	Removed
279	NA	Elavula Chandramouli	RCC pillars	Removed
280	NA	Gangavarapu Sindhu Reddy	AC SHED & toilet	Removed
281	15-2-198/c	J. Jyothi, W/o. Sri Sri	RCC G/F & compound wall	Removed
282	15-2-198/A	Bathini Subash	RCC G+1	Removed
283	15-2-198/B	Dodda Kalyani	G/f & compound wall	Removed
284	15-2-179/1	Talluri Krishnaiah S/o. Badraiah	G+1	Removed
285	NA	Polepaka Anil Kumar S/o Kashinadam	G/F	Covered by Court case
286	15-2-205/A	Pendyala Sadanandam S/o Divadeenam	G+2	Covered by Court case
287	NA	Patri Sambaiiah S/o Ramaiah	G/F	Covered by Court case
288	NA	Devamma saw mill	GI Sheet	Removed
289	NA	Ramesh timber depot	RCC G+2	Removed
290	7-7-366	N.Sakubai	temp shed	Removed
291	NA	Timber depot 2	GF	Removed
292	NA	Timber depot 3	GF	Removed
293	NA	Timber depot 4	GF	Removed
294	NA	Bhadrakali furniture compound	GF	Removed
295	NA	LB college C/W	Compound wall	Removed
296	NA	Venkateshwara gardens	Compound wall	Removed
297	15-2-51/1 & 51/2	Merugu Susheel Rao	GI & RCC G/F	Covered by Court case
298	15-2-152/3			Removed
299	15-2-151/G	Manda Swarna kumari	RCC G+1 , compound wall and toilet	Removed
300	15-2-152/1	Kalakotla Manohar	G/F RCC	Removed
301	15-2-151/7/1	Thatikayala Devendra	G+1 RCC	Removed
302	15-2-151/8	Pakala Santhosh Sharma	G/F	Removed
303	15-2-151/8/A	Gotte Ramadevi @ Malakumari Ramadevi	G+1	Removed
304	15-2-151/9	Arvapalli Anil kumar	G+1	Removed
305	15-2-147/D	Chintha Usha Rani	G/F	Removed
306	15-2-147/B	Erra Anasurya	G/F	Removed
307	NA	Khooja Ramu	G/F	Removed
308	15-2-147/2	Kanakam Krishna murthy	C/W & Toilet	Removed
309	15-2-147	Gannevarapu Kumaraswamy	RCC	Removed
310	NA	temporary encroachments		Removed
311	15-2-145/1	Kadari Varaprasad	compound wall + AC Sheet shed	Removed
312	15-2-145	K Ashok	Compound Wall	Removed

S. No.	House No.	Name of the Owner	Nature of Structure	Action Taken
313	15-2-144/1	K Ashok Kumar	Compound wall + Toilet	Removed
314	15-2-143/1	Gangavarapu shiluvamma	RCC G/F+ AC SHED +TOILET	Removed
315	15-2-143	Gangavarapu sommaiah	RCC G/F+ AC SHED+TOILET	Removed
316	15-2-142	Govindhu Ramesh	RCC G+1+ TOILET	Removed
317	15-2-141	G Sathish	RCC G/F + TOILET +C/W	Removed
318	15-2-136	G Pushpaleela w/o Raghvendra Rao	AC SHED +TOILET	Removed
319	15-2-135	Siman	C/w & Toilet	Removed
320	15-2-133	Ch.Jayaprakash rao	C/W	Removed
321	15-2-126	ginnarapu Sudhakar	M.C Tiled Roof +Toilet	Removed
322	15-2-125	Kandula Rajamani	RCC G/F + TOILET +C/W	Removed
323	15-2-124	Mathangi Pullaiah	RCC G/F	Removed
324	15-2-122&123	G Amrutha rao	RCC G/F	Removed
325	15-2-105	P.Samson	RCC G/F	Removed
326	15-2-106	Margaret	RCC G/F	Removed
327	15-2-104	T Maickel	C/w & Toilet	Removed
328	15-2-104/1	Srinivas Reddy	RCC G+1	Removed
329	15-2-85/1	G Rama Devi	AC SHED +TOILET	Removed
330	15-2-85/A	Kesari Sunandha devi	Celler +3 Upper Floors	Removed
331	NA	Md. Yousaf	AC Shed	Removed
332	15-2-61	R.Anjan kumar s/o satyanarayana	RCC G/W+ C/W	Removed
333	15-2-55/1 & 55/2	Venkateshwara gardens R.Sadanandam s/o Mallaiah & others	RCC G/F + C/W	Covered by Court case
334	15-2-53 TO 55	BSK AGENCICES	AC ROOF	Removed
335	15-2-36	K Srikanth & Others	STONE RETAILING WALL	Removed
336	15-2-28	SRI SRI SRI HERO	RCC G+1+GI Sheet Shed	Removed
337	15-2-27	K Rajeshwar rao	AC SHED	Removed
338	NA	RENAULT SERVICE SHED	GI SHEET Shed	Removed
339	15-2-5	Prakash Furniture	GI SHEET Shed	Removed
340	15-2-4/1	RENAULT SHOW ROOM	GI SHEET Shed + C/W	Removed
341	15-2-1	LOTUS HOSPITAL	RCC G+3	Removed
342	NA	MARUTHI SUZUKI	G+1 GI SHEET TRUSS	Removed
343	7-7-371/1	Gaddam Vijaya ( Barath PL)	C/W + RCC G/F	Covered by Court case
344	7-7-369/2	D ASHoK	AC Shed	Covered by Court case
345	7-7-369/1	KAKATIYA ELECTRICALS	G+1 GI SHEET TRUSS	Removed
346	7-7-369	HYDER ALI FARISTA & IZZAT KHANU FARISTA	RCC G+1	Covered by Court case
347	7-7-368/1	MD.BASHIRUDDIN	AC SHED	Removed
348	3-1-22	P Kumaraswamy	Tin Shed	Removed
349	3-1-23	Sabia Begum	B.Tiles	Removed
350	3-1-32/2	Arun	Tin Shed	Removed
351	3-1-32/1	Hafeez khan	Tin Shed	Removed
352	3-1-32/4	Aravind	Open place	Removed
353	3-1-32	sagarsh	Open place	Removed
354	NA	Ramarao	Tin Shed	Removed
355	NA	Dr rajkumar	Tin Shed	Removed
356	NA	Open place	Compound Wall	Removed

S. No.	House No.	Name of the Owner	Nature of Structure	Action Taken
357	NA	Open place	Compound Wall	Removed
358	NA	Open place	Compound Wall	Removed
359	NA	Open place	Compound Wall	Removed
360	NA	Open place	Compound Wall	Removed
361	NA	Open place	Compound Wall	Removed
362	NA	Open place	Compound Wall	Removed
363	NA	Open place	Compound Wall	Removed
364	3-16-287	S rajaiah	RCC	Removed
365	3-16-287/A	B Prameela	RCC GF	Removed
366	3-16-267/A	M Vimala	RCC GF	Removed
367	NA	NA	...	Removed
368	3-16-286/11	NA	RCC GF	Removed
369	3-16-286/11/1	NA	RCC GF&FF	Removed
370	3-16-286/A/4	M Prameela	AC Sheet	Removed
371	NA	Munindar	Plot	Removed
372	NA	ARR garden	Open place	Removed
373	12-8-301/12	Ambati Anusha & D Manikanta	GI Sheet	Removed
374	2-8-301/4	Shaik Arbas Ali	GI Sheet	Removed
375	12-8-301/6	Suresh thalwar	compound wall & GI sheet	Covered by Court case
376	12-8-301/5	Shaik Arbas Ali	GI Sheet	Covered by Court case
377	12-8-301/4/2	Shaik Arbas Ali	GI Sheet	Covered by Court case
378	12-8-301/4	N. Koteswar Rao	GI Sheet	Removed
379	12-8-301/10	R. Ram reddy	GI Sheet	Covered by Court case
380	NA	Ch. Rajender ( trade 774/A/24 div)	GI Sheet	Removed
381	12-8-300	Rice millers welfare as association	RCC, Compound wall, GI sheet	Removed
382	12-8-297/6/1	Orugonda Sathish	Compound wall fencing	Removed
383	NA	BSK Rice Millers	Compound wall	Removed
384	NA	Rjanarendar Reddy (TS Minorities residential clg)	Compound wall & toilets	Removed

  
 Commissioner  
 Greater Warangal Municipal Corporation

**GREATER WARANGAL MUNICIPAL CORPORATION**

**Reverification of Low lying areas getting frequently sub merged due to rains in ULBs**

Sl.No.	Name of District	localities in FTL/buffer of rivers/tank/lakes/water bodies/shikham lands which get sub merged every year in rains					Rechecked & Confirmed Column 3a to 3e	Locality as in Shikam / FTL of Tanks / Canal / Vaagu / Nala / Strom Water drains / Buffer Zone /Poramboke land etc. (Specify)	No. of Houses constructed with building permission of Column 3e	No. of houses constructed without permission	Action proposed for permanent solution
		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
1	2	3a	3b	3c	3d	3e	4	5	6	7	8
1	Warangal Urban	572 to 592, 640 to 660, 666 to 672	Ursu	59Ac-10Ggts	NTR Nagar, Sai nagar colony, Brundavan colony, Santhoshimatha temple backside	198	Yes	FTL	9	189	1. As per technical committee report 600 mtrs storm water drain with a width of 40 mtrs shall be constructed from Hunter road, Warangal Bhadrakali bund at Gayathri Temple including widening of bridge on at Hunter Road. The inlet sluice of Bhadrakali bund shall be increased to 40 mtrs  The problem of the submerges these areas will be solved after completion of above works
2	Warangal Urban	133, 134, 136, 137, 141, 142, 146, 147,148	Shayampet	12Ac-15Gts	Shayampet	34	Yes	FTL	3	31	1. As per technical committee report 600 mtrs storm water drain with a width of 40 mtrs shall be constructed from Hunter road, Warangal Bhadrakali bund at Gayathri Temple including widening of bridge on at Hunter Road. The inlet sluice of Bhadrakali bund shall be increased to 40 mtrs  The problem of the submerges these areas will be solved after completion of above works
3	Warangal Urban	1714, 1724, 1725, 1736, 1737, 1741, 1830, 1831, 1832	Fort Warangal	09Ac-5Gts	SRR thota slum	137	Yes	NALA	0	137	1. Construction of storm water drain in the gap portion from Keerthy bar to railway bridge via CR Nagar including profile correction. 2. As per technical committee report the proposal works submitted for Rs. 45.00 cr for Construction of open drain and duct drain from R.S Nagar to 12 vents via Warangal Railway Station 3rd platform to Perukawada and proposals submitted to Govt. for Release of Funds  The problem of the submerges these areas will be solved after completion of above works

Sl.No.	Name of District	localities in FTL/buffer of rivers/tank/lakes/water bodies/shikham lands which get sub merged every year in rains					Rechecked & Confirmed Column 3a to 3e	Locality as in Shikam / FTL of Tanks / Canal / Vaagu / Nala / Strom Water drains / Buffer Zone /Poramboke land etc. (Specify)	No. of Houses constructed with building permission of Column 3e	No. of houses constructed without permission	Action proposed for permanent solution
		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
4	Warangal Urban	1845, 1869	Fort Warangal	03Ac-25Gts	Perukawada slum	21	Yes	NALA	0	21	1. As per technical committee report the proposal works submitted for Rs. 45.00 cr for Construction of open drain and duct drain from R.S Nagar to 12 vents via Warangal Railway Station 3rd platform to Perukawada and proposals submitted to Govt. (for Release of Funds) The problem of the submerges these areas will be solved after completion of above works
5	Warangal Urban	321	Fort Warangal	15Ac-17Gts	Maisaiah Nagar slum	123	Yes	NALA	0	123	1. Govt. has sanctioned Rs. 15 Cr and Rs. 26.00 Cr under CMA for Construction of Duet and retaining wall from Middle Fort Agartala to under bridge via Shivanagar. Rs. 15 Cr work is under progress and 26 cr work is tender stage after completion of these works. The problem of the submerges these areas will be solved after completion of above works
6	Warangal Urban	432 to 436	Fort Warangal	04Ac-85Gts	RS Nagar slum	139	Yes	NALA	0	139	1. Govt. has sanctioned Rs. 15 Cr and Rs. 26.00 Cr under CMA for Construction of Duet and retaining wall from Middle Fort Agartala to under bridge via Shivanagar. Rs. 15 Cr work is under progress and 26 cr work is tender stage after completion of these works. The problem of the submerges these areas will be solved after completion of above works
7	Warangal Urban	2034, 2041, 2042, 2043, 2045, 2046, 2075, 2051, 2052, 2056,	Fort Warangal	02Ac-15Gts	Shiva Nagar	96	Yes	NALA	0	96	1. Govt. has sanctioned Rs. 15 Cr and Rs. 26.00 Cr under CMA for Construction of Duet and retaining wall from Middle Fort Agartala to under bridge via Shivanagar. Rs. 15 Cr work is under progress and 26 cr work is tender stage after completion of these works. The problem of the submerges these areas will be solved after completion of above works The problem of the submerges these areas will be solved after completion of above works

S.I.N o.	Name of District	localities in FTL/buffer of rivers/tank/lakes/water bodies/shikham lands which get sub merged every year in rains					Rechecked & Confirmed Column 3a to 3e	Locality as in Shikam / FTL of Tanks / Canal / Vaagu / Nala / Strom Water drains / Buffer Zone /Poramboke land etc. (Specify)	No. of Houses constructed with building permission of Column 3e	No. of houses constructed without permission	Action proposed for permanent solution
		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
8	Warangal Urban	561, 565, 566	Ursu	11Ac-01Gts	Bondhi vagu	12	Yes	NALA	0	12	1. Construction of storm water drain from railway culvert to existing storm water drain(backside of godowns) work is sanctioned under agreement stage. 2. Govt. has sanctioned Rs. 15 Cr and Rs. 26.00 Cr under CMA for Construction of Duet and retaining wall from Middle Fort Agartala to under bridge via Shivanagar. Rs. 15 Cr work is under progress and 26 cr work is tender stage after completion of these works. The problem of the submerges these areas will be solved after completion of above works The problem of the submerges these areas will be solved after completion of above works
9	Warangal Urban	308 &303	Deasaipet/ Warangal	10-20	Nazrathpura	105	yes	FTL of Chinna Waddepally Tank	Nil	105	1. Existing structures are to be removed from the FTL and Bufferzone of the tank Permanent fixation of FTL boundary stones has to be taken up. (Pattas are issued) 2. As per technical committee report the proposal for Rs. 30.00 cr for Construction of storm water drain from Kattamallanna to Chinna Waddepally Cheruvu via Keerthinagar, Ganeshnagar 100' Road - Gandhinagar, S.R Nagar (Madhuranagar Colony) Laxmi Ganapathi Colony, Vivekananga Nagar, Padmanagar, Shanthinagar. During floods sluice gates shall be opened fully. The problem of the submerges these areas will be solved after completion of above works
10	Warangal Urban	10	Laxmipuram/ Warangal	7-32	Shanthinagar	108	yes		Nil	108	
11	Warangal Urban	308	Deasaipet/ Warangal	3-36	Weavers colony-	180	yes		Nil	180	

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		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
12	Warangal Urban	1, 27, 28, 29, 30, 31, 32, 33, 36, 37, 38, 39, 40 & 44	Laxmipuram/ Warangal	48-28	Vivekananda colony	225	yes	Patta lands	109	116	1. Proposed construction of storm drains 2. As per technical committee report the proposal for Rs. 30,00 cr for Construction of storm water drain from Kattamallanna to Chinna Waddepally Cheruvu via Keerthinagar, Ganeshnagar 100' Road - Gandhinagar, S R Nagar (Madhuranagar Colony) Laxmi Ganapathi Colony, Vivekananga Nagar, Padmanagar, Shanthinagar. During floods sluice gates shall be opened fully. The problem of the submerges these areas will be solved after completion of above works
13	Warangal Urban	214, 215, 232, 238, 239, 234,	Enumamula/ Warangal	11-35	Laxmi Ganapathi colony	206	yes	Patta lands	52	154	1. Proposed construction of storm drains 2. proposed for 2 sides box drains. 3. As per technical committee report the proposal for Rs. 30,00 cr for Construction of storm water drain from Kattamallanna to Chinna Waddepally Cheruvu via Keerthinagar, Ganeshnagar 100' Road - Gandhinagar, S R Nagar (Madhuranagar Colony) Laxmi Ganapathi Colony, Vivekananga Nagar, Padmanagar, Shanthinagar. During floods sluice gates shall be opened fully. The problem of the submerges these areas will be solved after completion of above works
14	Warangal Urban	10,15,16,17,19,20,21,22& 23	Laxmipuram/ Warangal	17-02	Padma nagar	641	yes	Patta lands		641	1. Proposed construction of storm drains 2. As per technical committee report the proposal for Rs. 30,00 cr for Construction of storm water drain from Kattamallanna to Chinna Waddepally Cheruvu via Keerthinagar, Ganeshnagar 100' Road - Gandhinagar, S R Nagar (Madhuranagar Colony) Laxmi Ganapathi Colony, Vivekananga Nagar, Padmanagar, Shanthinagar. During floods sluice gates shall be opened fully. The problem of the submerges these areas will be solved after completion of above works

Sl.No.	Name of District	localities in FTL/buffer of rivers/tank/lakes/water bodies/shikham lands which get sub merged every year in rains					Rechecked & Confirmed Column 3a to 3e	Locality as in Shikam / FTL of Tanks / Canal / Vaagu / Nala / Storm Water drains / Buffer Zone /Poramboke land etc. (Specify)	No. of Houses constructed with building permission of Column 3e	No. of houses constructed without permission	Action proposed for permanent solution
		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
15	Warangal Urban	107	Gorrekunta & Geesugonda	6-28	Gandinagar	320	yes	Buffer Zone of Ramasamudram Kunta/ Shikam	Nil	320	1. Proposed construction of storm drains 2. As per technical committee report the proposal for Rs. 30.00 cr for Construction of storm water drain from Kattamallanna to Chinna Waddepally Cheruvu via Keerthinagar, Ganeshnagar 100' Road - Gandhinagar, S.R Nagar (Madhuranagar Colony) Laxmi Ganapathi Colony, Vivekananga Nagar, Padmanagar, Shanthinagar. During floods sluice gates shall be opened fully. The problem of the submerges these areas will be solved after completion of above works
16	Warangal Urban	95	Gorrekunta & Geesugonda	18-30	Gareebnagar	560	yes	FTL of Malli Kunta /Shikam	Nil	560	1. Existing structures are to be removed from the FTL and Bufferzone of the tank. Permanent fixation of FTL boundary stones has to be taken up. 2. proposed for 2 sides box drains. 3. As per technical committee report the proposal for Rs. 30.00 cr for Construction of storm water drain from Kattamallanna to Chinna Waddepally Cheruvu via Keerthinagar, Ganeshnagar 100' Road - Gandhinagar, S.R Nagar (Madhuranagar Colony) Laxmi Ganapathi Colony, Vivekananga Nagar, Padmanagar, Shanthinagar. During floods sluice gates shall be opened fully. The problem of the submerges these areas will be solved after completion of above works

S.N o.	Name of District	localities in FTL/buffer of rivers/tank/lakes/water bodies/shikam lands which get sub merged every year in rains					Rechecked & Confirmed Column 3a to 3e	Locality as in Shikam / FTL of Tanks / Canal / Vaagu / Nala / Strom Water drains / Buffer Zone /Poramboke land etc. (Specify)	No. of Houses constructed with building permission of Column 3e	No. of houses constructed without permission	Action proposed for permanent solution
		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac- Gts	Name of the Effected Locality	Total No. of Submerged Houses					
17	Warangal Urban	233, 239, 240 & 256	Enumamula/ Warangal	6-28	Madhuranagar	209	yes	Patta lands	86	123	1. Proposed construction of storm drains and cross drainage pipes towards chinna waddepally cheruvu on Kashibugga Road. 2. proposed for 2 sides box drains. 3. As per technical committee report the proposal for Rs. 30.00 cr for Construction of storm water drain from Kattamallanna to Chinna Waddepally Cheruvu via Keerthinagar, Ganeshnagar 100' Road - Gandhinagar, S.R Nagar (Madhuranagar Colony) Laxmi Ganapathi Colony, Vivekananga Nagar, Padmanagar, Shanthinagar. During floods sluice gates shall be opened fully. The problem of the submerges these areas will be solved after completion of above works
18	Warangal Urban	10	Laxmipuram/ Warangal	23-20	S R Nagar	726	yes	FTL of Ramasamudram Kunta/Shikam	Nil	726	1. Existing structures are to be removed from the FTL and Bufferzone of the tank Permanent fixation of FTL boundary stones has to be taken up. 2. Kattamaisamma Temple to Telugu Thalli Statue proposed for 2 sides box drains 3. As per technical committee report the proposal for Rs. 30.00 cr for Construction of storm water drain from Kattamallanna to Chinna Waddepally Cheruvu via Keerthinagar, Ganeshnagar 100' Road - Gandhinagar, S.R Nagar (Madhuranagar Colony) Laxmi Ganapathi Colony, Vivekananga Nagar, Padmanagar, Shanthinagar. During floods sluice gates shall be opened fully. The problem of the submerges these areas will be solved after completion of above works

Sl.No.	Name of District	localities in FTL/buffer of rivers/tank/lakes/water bodies/shikham lands which get sub merged every year in rains					Rechecked & Confirmed Column 3a to 3e	Locality as in Shikam / FTL of Tanks / Canal / Vaagu / Nala / Storm Water drains / Buffer Zone /Poramboke land etc. (Specify)	No. of Houses constructed with building permission of Column 3e	No. of houses constructed without permission	Action proposed for permanent solution
		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
19	Warangal Urban	100 (kota cheruvu)	Enumamula/ Warangal	8-10	Chakali Ilamma Nagar	380	yes	FTL Kota Cheruvu	Nil	380	<p>1. Existing structures are to be removed from the FTL and Bufferzone of the tank. Permanent fixation of FTL boundary stones has to be taken up.</p> <p>2. As per technical committee report the proposal for Rs. 30.00 cr for Construction of storm water drain from Kattamallanna to Chinna Waddepally Cheruvu via Keerthinagar, Ganeshnagar 100' Road - Gandhinagar, S R Nagar (Madhuranagar Colony) Laxmi Ganapathi Colony, Vivekananga Nagar, Padmanagar, Shanthinagar. During floods sluice gates shall be opened fully.</p> <p>The problem of the submerges these areas will be solved after completion of above works</p>
20	Warangal Urban	93 141 142/1 142/2 142/3 142/4 142/5	GopalaPuram	4 Ac -37.6 Gts	Dwaraka Sai Nagar	45	Yes	Patta Patta Assigned Assigned Assigned Assigned Assigned	20	25	<p>1. In this stretch max. flood discharge comes from the waddepally tank, near about 14000 cusecs, existing nala width varies from 11m to 25m . Hence the existing NALA to be enhance min 25M width 4M FSD , with duly clearing the silt and obstructions , NALA turning with acquit angle (90 degrees ) due that scouring and silt forming to void need to be provide the min radius of curvature as per IS Code for smooth flow of water and Desilting of NALA and jangle clarence to be taken up for accommodate max flood discharge</p> <p>2. Govt. has sanctioned Rs. (64.00 Cr) 54 00 cr from Smart City Funds Rs. 10.00 cr from CMA for Construction of under ground duct with two vents of 4.0 mtr x 4.50 mtr from Ooracheruvu Gopalpuram Cheruvu to the right side of 100' REC - KUC road and joining the original strem at Presidency School Bridge on 80' Road. The Irrigation department is called tenders for this work. The above estimate prepared based on the report of Technical Committee</p> <p>The problem of the submerges these areas will be solved after completion of above works</p>

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		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
21	Warangal Urban	34	GopalaPuram	20 Ac -24 Gts	GopalaPuram	128	Yes	Patta	65	63	<p>1. In the down stream of gopalapuram Cheruvu ,max, flood discharge comes from the Gopalapuram Cheruvu , near about 14000 cusecs, existing outlet nala width varies from 6m to 8m. Hence the existing NALA to be enhance min 25M width 4M FSD , with duly clearing the silt and obstructions . fixing of FTL to avoid the encroachments and Desilting of Gopallapuram tank (OORA Cheruvu ) jangle clarence to be done to improve the tank capacity , A additional duct to be provide in additional to existing NALA outlet</p> <p>2. Govt. has sanctioned Rs. (64.00 Cr) 54.00 cr from Smart City Funds Rs. 10.00 cr from CMA for Construction of under ground duct with two vents of 4.0 mtr x 4.50 mtr from Ooracheruvu Gopalapuram Cheruvu to the right side of 100' REC - KUC road and joining the original strem at Presidency School Bridge on 80' Road. The Irrigation department is called tenders for this work. The above estimate prepared based on the report of Technical Committee</p> <p>The problem of the submerges these areas will be solved after completion of above works</p>
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		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effectuated Locality	Total No. of Submerged Houses					
		107 89, Tank					Patta Shikam				
22	Warangal Urban	21 26 31 32 35 27/1 27/2 28/1 28/2 108	Waddepally     GopalaPuram	12 Ac-24 Gts	Jahwar Colony	44	Yes	Patta Patta Patta Govt Patta Patta Patta Patta Patta	21	23	1. In this stretch max. flood discharge comes from the waddepally tank, near about 14000 cusecs, existing nala width varies from 11m to 25m. Hence the existing NALA to be enhance min 25M width 4M FSD, with duly clearing the silt and obstructions and Bridges to be enhance, NALA turning with acquit angle (90 degrees) due that scouring and silt forming to void need to be provide the min radius of curvature as per IS Code for smooth flow of water, fixing of Buffer Zone to avoid the encroachment and Desilting of tank and jungle clearance to be done to improve the tank capacity 2. Govt. has sanctioned Rs. (64.00 Cr) 54.00 cr from Smart City Funds Rs. 10.00 cr from CMA for Construction of under ground duct with two vents of 4.0 mtr x 4.50 mtr from Ooracheruvu Gopalpuram Cheruvu to the right side of 100' REC - KUC road and joining the original strem at Presidency School Bridge on 80' Road. The Irrigation department is called tenders for this work. The above estimate prepared based on the report of Technical Committee The problem of the submerges these areas will be solved after completion of above works
23	Warangal Urban	5 34 6	Waddepally	4 Ac-39 Gts	Parimala Colony	33	Yes	Patta Patta Patta	14	19	1. In this stretch max. flood discharge comes from the waddepally tank, near about 14000 cusecs, existing nala width varies from 11m to 25m. Hence the existing NALA to be enhance min 25M width 4M FSD, with duly clearing the silt and obstructions and Bridges to be enhance 2. Govt. has sanctioned Rs. (64.00 Cr) 54.00 cr from Smart City Funds Rs. 10.00 cr from CMA for Construction of under ground duct with two vents of 4.0 mtr x 4.50 mtr from Ooracheruvu Gopalpuram Cheruvu to the right side of 100' REC - KUC road and joining the original strem at Presidency School Bridge on 80' Road. The Irrigation department is called tenders for this work.

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		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
		33						Patta			The above estimate prepared based on the report of Technical Committee The problem of the submerges these areas will be solved after completion of above works
24	Warangal Urban	58	Waddepally	4Ac -20 Gts	Salama Garden	20	Yes	Patta	9	11	1. In this stretch max. flood discharge comes from the waddepally tank and Gopalapuram Tank, near about 14000 cusecs, existing nala width 6m to 8m. Hence Desilting of NALA, and jangle clarence to be taken up for accommodate max flood discharge and A additional duct to be provide in additional to existing NALA outlet 2. Govt. has sanctioned Rs. (64.00 Cr) 54.00 cr from Smart City Funds Rs. 10.00 cr from CMA for Construction of under ground duct with two vents of 4.0 mtr x 4.50 mtr from Ooracheruvu Gopalpuram Cheruvu to the right side of 100' REC - KUC road and joining the original strem at Presidency School Bridge on 80' Road. The Irrigation department is called tenders for this work. The above estimate prepared based on the report of Technical Committee The problem of the submerges these areas will be solved after completion of above works
		59						Patta			
25	Warangal Urban	7	Waddepally	3 Ac- 13 Gts	Sapthagiri Colony	21	Yes	Patta	12	11	1. In this stretch max. flood discharge comes from the waddepally tank, near about 14 cusecs, existing nala width varies from 11m to 25m . Hence the existing NALA to be enhance min 25M width 4M FSD, with duly clearing the silt and obstructions and Bridges to be enhance 2. Govt. has sanctioned Rs. (64.00 Cr) 54.00 cr from Smart City Funds Rs. 10.00 cr from CMA for Construction of under ground duct with two vents of 4.0 mtr x 4.50 mtr from Ooracheruvu Gopalpuram Cheruvu to the right side of 100' REC - KUC road and joining the original strem at Presidency School Bridge on 80' Road. The Irrigation department is called tenders for this work. The above estimate prepared based on the report of Technical Committee
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		871						Patta			

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		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
		873					Patta			report of Technical Committee The problem of the submerges these areas will be solved after completion of above works	
26	Warangal Urban	29	Waddepally	24 Ac -8 Gts	Venkateshwara Colony ( NGO,s Colony- Phase-II)	86	Yes	Patta	58	28	1. In this stretch max. flood discharge comes from the waddepally tank, near about 14 thousand cusecs, existing nala width varies from 11m to 25m. Hence the existing NALA to be enhance min 25M width 4M FSD, with duly clearing the silt and obstructions, fixing of FTL to void the encroachment land Desilting of tank, jangle clearance to be done to improve the tank capacity, additional duct to be provided in additional to existing NALA outlet 2. Govt. has sanctioned Rs. (64.00 Cr) 54.00 cr from Smart City Funds Rs. 10.00 cr from CMA for Construction of under ground duct with two vents of 4.0 mtr x 4.50 mtr from Ooracheruvu Gopalpuram Cheruvu to the right side of 100' REC - KUC road and joining the original stream at Presidency School Bridge on 80' Road. The Irrigation department is called tenders for this work. The above estimate prepared based on the report of Technical Committee The problem of the submerges these areas will be solved after completion of above works
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27	Warangal Urban	260	Lashkar singaram	5 Acs-30 Gts	Engineers Colony Sammaiah Nagar Rajajinagar Naimnagar part	63	Yes	Cheruvu shikam	25	38	1. In this stretch max. flood discharge comes from the waddepally tank, near about 14000 cusecs, existing nala width varies from 10m to 20m . Hence the existing NALA to be enhanced min 25M width 4M FSD , with duly clearing the silt and obstructions , and jungle clearence along the nala to be taken up. 2. Proposal for Storm water drains in the town as the city is lacking proper drainage system for storm water. The Waddepally Tank surplus water is flowing into the nala which is already flowing at maximum level due to Heavy rains (Waddepally tank is filling up frequently in rainy season as no water is being drawn from the tank for domestic water supply as earlier). 3.As per the Technical committee report for the Construction of boundary walls and construction of bridges at Parimala colony Presidency School
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		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality					
28	Warangal Urban	186	Lashkar singaram	7 Ac-18 Gts	Nainnagar part Pochammakunta Bokkalagadda Hanumannagar Kishanpura Chaitanya Degree College	56	Yes	24	32	<p>Rajajinagar, Nainnagar, Bokkalagadda proposed. In which now with Rs. 15.00 cr and Rs. 22.00 cr five bridges and 14.30 km were sanctioned and they are in Tender Stage. The problem of the submerges these areas will be solved after completion of above works</p> <p>1. In this stretch max. flood discharge comes from the waddepally tank, near about 15000 cusecs, existing nala width varies from 15m to 25m. Hence the existing NALA to be enhanced min 25M width 4M FSD, with duly clearing the silt and obstructions, and jungle clearance along the nala to be taken up.</p> <p>2. Proposal for Storm water drains in the town as the city is lacking proper drainage system for storm water. The Waddepally Tank surplus water is flowing into the nala which is already flowing at maximum level due to Heavy rains (Waddepally tank is filling up frequently in rainy season as no water is being drawn from the tank for domestic water supply as earlier).</p> <p>3. As per the Technical committee report for the Construction of boundary walls and construction of bridges at Parimala colony Presidency School Rajajinagar, Nainnagar, Bokkalagadda proposed. In which now with Rs. 15.00 cr and Rs. 22.00 cr five bridges and 14.30 km were sanctioned and they are in Tender Stage. The problem of the submerges these areas will be solved after completion of above works</p>
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		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality						Total No. of Submerged Houses						
		169					Patta										
		170					Patta										
		181					Patta										
		182					Patta										
		183					Patta										
29	Warangal Urban	160	kumarpally	1 Ac-30 Gts	Part Hanuman Nagar Bokkalagadda to KU Canal Part	10	Yes	4	6	<p>1. In this stretch max. flood discharge comes from the waddepally tank, near about 15000 cusecs, existing nala width varies from 15m to 25m . Hence the existing NALA to be enhanced min 25M width 4M FSD , with duly clearing the silt and obstructions , and jungle clearance along the nala to be taken up.</p> <p>2. Proposal for Storm water drains in the town as the city is lacking proper drainage system for storm water. The Waddepally Tank surplus water is flowing into the nala which is already flowing at maximum level due to Heavy rains (Waddepally tank is filling up frequently in rainy season as no water is being drawn from the tank for domestic water supply as earlier).</p> <p>3. As per the Technical committee report for the Construction of boundary walls and construction of bridges at Parimala colony Presidency School Rajajinagar, Naimnagar, Bokkalagadda proposed. In which now with Rs. 15.00 cr and Rs. 22.00 cr five bridges and 14.30 km were sanctioned and they are in Tender Stage. The problem of the submerges these areas will be solved after completion of above works</p>							
		161													Patta		
		191													Patta		
		189													Under Kakatiya Canal		
		192													Under Kakatiya Canal		
30	Warangal Urban	849	Hanamkonda	2acr 7Guntas	Pothananagar	127	yes	No	127	<p>1. Flood discharge coming from bondiVagu Nala and 12 vents drain near about 12000 cusecs present nala width varies from 7 to 9mts. Hence nala to be enhanced as per design discharge duly considering existing gradient and clearing the silt and jungle for smooth functioning of nala</p> <p>2. As per the technical committee report storm water drain has to constructed from Bhadrakali Gayathri Temple to Alankar Bridge with a width of 25 mtrs.</p> <p>The problem of the submerges these areas will be solved after completion of above works</p>							

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		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
31	Warangal Urban	751, 752, 753, 754, 749	Hanamkonda	13 acrs 01 guntas	Saraswathi Nagar, Rangampet, Venka teshwara Garden	94	yes	part of the land patta(752), part of the land govt land	3	91	<p>1. Flood discharge coming from bondiVagu Nala and 12 vents drain near about 12000 cusecs present nala width varies from 10 to 14mts . Hence nala to be enhanced as per design discharge duly considering existing gradient and clearing the silt and jungle for smooth functioning of nala</p> <p>2. As per the technical committee report storm water drain has to constructed from Bhadrakali Gayathn Temple to Alankar Bridge with a width of 25 mtrs.</p> <p>The problem of the submerges these areas will be solved after completion of above works</p>
		757, 759									
		737, 756, 759, 760, 765									
		837, 765, 766, 767									
		769, 770, 771									
32	Warangal Urban	1286, 1266, 1268, 1269, 1270, 1272, 1273, 1289...	Hanamkonda	2 ACRS 14 GUNTAS	Raipura	23	YES	patta land	3	20	<p>1. Presently drain over slab constructed upto Amruta theater is to be extended up to end of the storm water drain and internal drains to be provided with sufficient gradient</p> <p>2. As per the Technical Committee report storm water drain has to constructed from Alankar Bridge to U.T at K.C Canal with a width of 30 mtrs</p> <p>The problem of the submerges these areas will be solved after completion of above works</p>
33	Warangal Urban	645,45,43,42,22,21,20,14, 13,650,649...	Hanamkonda	5ACR 7GUNTAS	Kakatiyacolony phase-1,phase-II	17	yes	650 Olny Govt land remaing all sy.no covered in patta land	2	15	<p>1. Flood discharge coming from Bhadrakali weir near about 18000 cusecs present nala width varies from 9 to 12 mtrs .Hence nala to be enhanced as per design discharge duly considering existing gradient and clearing the silt and jungle for smooth functioning of nala</p> <p>2. As per the Technical Committee report storm water drain has to constructed from Alankar Bridge to U.T at K.C Canal with a width of 30 mtrs</p> <p>The problem of the submerges these areas will be solved after completion of above works</p>

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		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality						Total No. of Submerged Houses
34	Warangal Urban	52, 53, 54, 55, 72, 73, 76, 77, 79, 547, 548, 554 & 555	Hanamkonda	3ACR 14GUNTAS	AR functioHall , Krishnacolony nd lotus colony	28	yes	79 sy.no covered in inam land ,remaing land covered in patta land	21	7	1. Newly formed colony,internal storm water drains(kachha/pakka) to be provided,Open plots to be filled. 2. As per the Technical Committee report storm water drain has to constructed from Alankar Bridge to U.T at K.C Canal with a width of 30 mtrs The problem of the submerges these areas will be solved after completion of above works
35	Warangal Urban	56, 70,71,74,69,67,66,65,62,82,85,81,80,86	Hanamkonda	16ACRS 9GUNTAS	Peddammagadda, Nakshatra colony	10	yes	patta land	8	2	1. Newly formed colony internal storm water drains(kachha/pakka) to be provided . 2. As per the Technical Committee report storm water drain has to constructed from Alankar Bridge to U.T at K.C Canal with a width of 30 mtrs The problem of the submerges these areas will be solved after completion of above works
36	Warangal Urban	977	Hanamkonda	AC 20-22 gts	Deendayal Nagar	524	Yes	Shikkam	0	524	1. Drain U/s road at area must be widened and proper drainage systedm should be developed in colony 2. Storm Water Drain to be constructed from ZOO park to Bhadrakali Bund. The problem of the submerges these areas will be solved after completion of above works
37	Warangal Urban	1142	Hanamkonda	Ac 0-20 gts	Kancharakunta	30	Yes	Strom Water Drain	0	30	1. Low lying aea mys be raised. 2. Storm Water Drain to be constructed from ZOO park to Bhadrakali Bund. The problem of the submerges these areas will be solved after completion of above works
38	Warangal Urban	47, 48,55,181,184 & 185	Kazipet	Ac 10-20 gts	Prakashreddy Peta	Open Plots	Yes	Strom Water Drain & Nala	10	-	1. Nala from Bandham Cheruvu to Kota Cheruvu must be constructed. 2. Storm Water Drain to be constructed from ZOO park to Bhadrakali Bund. The problem of the submerges these areas will be solved after completion of above works
39	Warangal Urban	27, 28 & 87	Kazipet	Ac 2-20 Gts	Revenue Coony, Widows Colony, Nagendra Nagar	62	Yes	FTL & Buffer Zone	0	62	1. Either slvice must be lowered or houses mus be vacted 2. Storm Water Drain to be constructed from ZOO park to Bhadrakali Bund. The problem of the submerges these areas will be solved after completion of above works

Sl.No.	Name of District	localities in FTL/buffer of rivers/tank/lakes/water bodies/shikham lands which get sub merged every year in rains					Rechecked & Confirmed Column 3a to 3e	Locality as in Shikam / FTL of Tanks / Canal / Vaagu / Nala / Storm Water drains / Buffer Zone /Poramboke land etc. (Specify)	No. of Houses constructed with building permission of Column 3e	No. of houses constructed without permission	Action proposed for permanent solution
		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
40	Warangal Urban	15,16 & 23	Kazipet	Ac 5-10 Gts	Bheemaram	10	Yes	FTL & Buffer Zone	0	10	1. Either sllvce must be lowered or houses must be vacted & no new permissions should be allotted in FTL & Buffer zone. 2. Storm Water Drain to be constructed from ZOO park to Bhadrakali Bund. The problem of the submerges these areas will be solved after completion of above works
41	Warangal Urban	1018	Hanamkonda	Open land	Vanavignan Kendram	1	Yes	Nala	1	0	1. Nala can be widened as per catchment discharge. 2. Storm Water Drain to be constructed from ZOO park to Bhadrakali Bund. The problem of the submerges these areas will be solved after completion of above works
42	Warangal Urban	18,41,63,179	wadepally revenue village	15 acres	Ashok Colony road no:1,5a,5b,8	289	Yes		190	99	1. By increasing of drainage widths the peak discharge can be met 2. As per the technical committee report the Construction of bridges at five places for Rs. 23 cr under Smart City Funds are under tender stage, after completion of these works. The problem of the submerges these areas will be solved after completion of above works
43	Warangal Urban	108, 109, 110, 112	waddepally	6.20 Acres	Vikas Nagar Road 1,2,3,4,5	135	Yes	previously it was Kunta	45	90	1. By increasing of drainage widths the peak discharge can be met 2. As per the technical committee report the Construction of bridges at five places for Rs. 23 cr under Smart City Funds are under tender stage, after completion of these works. The problem of the submerges these areas will be solved after completion of above works
44	Warangal Urban	214, 215, 217, 221, 201, Abadi ( Village site)	wadepally	7.91 acres	Govt quarters	982	Yes		853	129	1. By increasing of drainage widths the peak discharge can be met 2. As per the technical committee report the Construction of bridges at five places for Rs. 23 cr under Smart City Funds are under tender stage, after completion of these works. The problem of the submerges these areas will be solved after completion of above works

Sl.No.	Name of District	localities in FTL/buffer of rivers/tank/lakes/water bodies/shikham lands which get sub merged every year in rains					Rechecked & Confirmed Column 3a to 3e	Locality as in Shikam / FTL of Tanks / Canal / Vaagu / Nala / Strom Water drains / Buffer Zone /Poramboke land etc. (Specify)	No. of Houses constructed with building permission of Column 3e	No. of houses constructed without permission	Action proposed for permanent solution
		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
45	Warangal Urban	260	Laskar singararm	0.78 acres	Government quarters 35 ground floor flats effected	35	Yes			1. By increasing of drainage widths the peak discharge can be met 2. As per the technical committee report the Construction of bridges at five places for Rs. 23 cr under Smart City Funds are under tender stage, after completion of these works. The problem of the submerges these areas will be solved after completion of above works	
46	Warangal Urban	160, 184, 162	wadepally	1.91 Acres	Gandhi nagar back side of Pochamma gudi	27	Yes		10	17	1. By increasing of drainage widths the peak discharge can be met 2. As per the technical committee report the Construction of bridges at five places for Rs. 23 cr under Smart City Funds are under tender stage, after completion of these works. The problem of the submerges these areas will be solved after completion of above works
47	Warangal Urban	184, 185, 196, 197, 198, 194 & 191	wadepally revenue village	9acres	back side of Ambedkar Bhavan	260	Yes	previously it was Kunta	140	120	1. By increasing of drainage widths the peak discharge can be met 2. As per the technical committee report the Construction of bridges at five places for Rs. 23 cr under Smart City Funds are under tender stage, after completion of these works. The problem of the submerges these areas will be solved after completion of above works
48	Warangal Urban	226, 324	Laskar singararm	4.5acres	Nanditha nagar	219	Yes		117	102	1. By increasing of drainage widths the peak discharge can be met 2. As per the technical committee report the Construction of bridges at five places for Rs. 23 cr under Smart City Funds are under tender stage, after completion of these works. The problem of the submerges these areas will be solved after completion of above works

S.N o.	Name of District	localities in FTL/buffer of rivers/tank/lakes/water bodies/shikham lands which get sub merged every year in rains					Rechecked & Confirmed Column 3a to 3e	Locality as in Shikam / FTL of Tanks / Canal / Vaagu / Nala / Strom Water drains / Buffer Zone /Poramboke land etc. (Specify)	No. of Houses constructed with building permission of Column 3e	No. of houses constructed without permission	Action proposed for permanent solution
		Sy.No.	Revenue village	Extent of actual submerged locality area (excluding area of water bodies) in Ac-Gts	Name of the Effected Locality	Total No. of Submerged Houses					
49	Warangal Urban	260, 252, 255, 269 270, 274, 281, 282, 283, 284, 278	Laskar singararm	5.9 acres	TV Tower	410	Yes	319	91	1 By increasing of drainage widths the peak discharge can be met 2 As per the technical committee report the Construction of bridges at five places for Rs. 23 cr under Smart City Funds are under tender stage, after completion of these works. The problem of the submerges these areas will be solved after completion of above works	
50	Warangal Urban	70, 74, 81, 86, 82, 75, 79	Gopalpur	9.88 Acres	TV Tower						
Total					8219			2268	5951		

  
TPS/TPO/ACP/CP

  
Tehsildar/RDO

EE-Irrigation

  
SG  
GWMC

  
Commissioner, GWMC

  
Addl. Collector (LB)  
Warangal (U) District

  
District Collector  
Warangal (U) District